

# HIGH COURT OF CHHATTISGARH, BILASPUR

## ORDER

No. 73 (Mis.) /  
II-14-1/2021

Bilaspur, dated 12<sup>th</sup> April, 2021

Hon'ble High Court of Chhattisgarh has been pleased to make the following arrangements in respect of functioning of the High Court of Chhattisgarh **w.e.f. 14.04.2021 to 21.04.2021** in view of order no.- Reader/DM/1820/2021 dated 11.04.2021 issued by the Collector and District Magistrate, Bilaspur declaring all areas under Bilaspur District as the Containment Zone from 14.04.2021 to 21.04.2021, due to continuous increasing number of COVID-19 positive cases:-

1. Considering the extraordinary situation, normal functioning of the Court will stand suspended during the above period. The functioning of the High Court during the said period shall be bare minimal with minimum support staff to be deputed on rotational basis, to deal with extremely urgent cases, as to be decided by the Hon'ble Chief Justice or by the Hon'ble Judge, nominated by the Chief Justice in this regard. The extreme urgency of such cases shall be substantiated by filing necessary proceedings before the Registrar (Judicial) / Additional Registrar (Judicial), as is the practice prevalent in the High Court, during holidays. There will not be any regular listing of the cases during the aforesaid period. No filing of fresh cases shall be allowed. However, the above period will not be counted for working out the period of limitation.
2. During the aforesaid period, all the other Officers/Officials of the High Court shall 'work from home' and will make themselves available as and when their services are so required by the concerned Section In-charge. The Registrar General shall call for the staff as may be required for the aforesaid skeletal functioning of the High Court. The Officers/Officials will not leave the Headquarter and will report for duty without any lapse immediately on call.
3. In addition to above, if the Collector and District Magistrate extends the lockdown in Bilaspur District beyond the aforesaid period, then these arrangements regarding functioning of the High Court will continue during the relevant period. After completion of period of lockdown/containment zone, the functioning of the High Court will be resumed by reverting back to the system, which was prevailing prior to 14.04.2021 i.e. as per the arrangements made vide Registry order No. 66 (Mis.) dated 05.04.2021.
4. All the above arrangements shall be subject to further modification, if any, issued from time to time.

By order of Hon'ble the High Court

  
(Sanjay Kumar Jaiswal)  
I/c. Registrar General


Endt. No. 4403 /  
II-14-1/2021

Bilaspur, dated 12<sup>th</sup> April, 2021

**Copy forwarded to: -**

1. Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Ho Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
13. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
14. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
17. Secretary General, Supreme Court of India, New Delhi,
18. Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
19. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
21. Additional Registrar (Judl/D.E. & E./Admn.), High Court of Chhattisgarh, Bilaspur for information.
22. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information,

23. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
  24. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker), for information and for onwards communication to concerned District Bar Association,
  25. Principal Judge/ Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur.
  26. Judge, Family Court, Baloda-Bazar/ Dhamtari/ Jagdalpur/ Janjgir-Champa/ Kawardha/ Kanker/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja/ Balod/ Kondagaon/ Bemetera/ Jashpur.
  27. Judge, Commercial Court (District Level), Sector 19, Kotara Bhantha, Nawa Raipur-492101.
  28. Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur/ Bilaspur/ Durg/ Jashpur/ Janjgir-Champa/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja/ Koriya (Baikunthpur),
  29. Member Judge, Industrial Court, Nagar Ghadi Chowk, Raipur.
  30. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Raipur No. 01/ Raipur No. 02/ Rajnandgaon/ Ambikapur.
  31. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur
  32. Advocate General, High Court of Chhattisgarh, Bilaspur
  33. The President/Secretary, District Bar Association, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker).
  34. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
  35. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
  36. Assistant Solicitor General of India, High Court Campus, Bilaspur.
  37. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
  38. All Additional Registrars (M), High Court of Chhattisgarh, Bilaspur,
  39. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
  40. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
  41. All Assistant Registrars/Librarian/Section Officers/Private Secretaries/ Assistant Editor (I.L.R.)/Court Manager, High Court of Chhattisgarh, Bilaspur,
  42. President, Chhattisgarh High Court Officers/Employees Union, Bilaspur,
- for information/necessary action.**

  
 12.04.21  
**(Sanjay Kumar Jaiswal)**  
 I/c. Registrar General